

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE,

KOLKATA

O.A. NO. 91 OF 2021/EZ

IN THE MATTER OF

Kankana Das.

.....APPLICANT

VERSUS

The Union of India &Ors..

.... RESPONDENTS

INDEX

Sl no.	Annexure	Particulars	Page no.
1		Counter Affidavit on behalf of Respondent no. 8, Bihar State Pollution Control Board.	
2.	Annexure-1(colly)	A copy Screenshot of the Website of Bihar State Pollution Control Board.	



BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE,

KOLKATA

O.A. NO. 91 OF 2021/EZ

IN THE MATTER OF

Kankana Das.

.....APPLICANT

VERSUS

The Union of India &Ors.

.... RESPONDENTS

SI. No. 977 Date 8.2.22

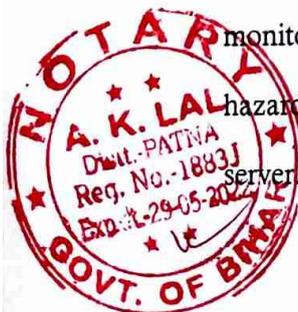
COUNTER AFFIDAVIT ON BEHALF OF BIHAR STATE POLLUTION CONTROL BOARD/RESPONDENT NO. 8.

I S. Chandrasekar, aged about 44 years, Son of Mr. S. Subramani, residing at B-202, Amarkunj Apartment, Vivekanand Marg-Patna-800013, do hereby solemnly affirm and state as follows: -

Sr/Smt. S. Chandrasekar who is identified by Advocate A. Singh solemnly affirmed and declared contents of this affidavit apart from this nothing else by stamp/Court fees etc. 1/5, 3 & Sub-section of 8 rule of N.Act. 1986 before Notary, Civil Court, Patna

1. That I am posted as Member Secretary, Bihar State Pollution Control Board, Patna and as such I am well aware of the facts and circumstances of the present matter. I am competent and duly authorized to swear the present affidavit.

2. That the instant matter has been filed by the applicant alleging that the answering respondent has failed to comply with the directions issued by the CPCB vide its letter dated 05.02.2014, wherein and whereunder, the SPCB's were directed to connect and upload the online emission and effluent monitoring data of 17 categories of highly polluting industries; common hazardous waste & Biomedical Waste Incinerators on SPCB's and CPCB



3. That it is humbly submitted that the applicant in para 12.3 of the application has dealt with the answering respondent and has stated that at the top of the answering respondent website a tab appears which provides for Online Continuous Effluent/Emission Monitoring System (OCEMS). However, on clicking it login Id and password is required and as such the data is not available for the general public and the data can only be accessed by person/vendor having a valid login Id and password.

4. That in this regard it is humbly submitted that the applicants has inadvertently missed the tab at top right corner which provides for 'Public Access' and on clicking on Public Access the data is shown without asking for Login Id and Password and as such the said data can be accessed by public at large.

A copy of screenshot of website is annexed and marked as Annexure-1 Colly.

5. That the answering respondent has complied with the directions of the CPCB and online emission and effluent monitoring data is continuously uploaded on the website of the answering respondent.

6. That I have read the contents of the affidavit and have understood the same.



I Identify the Deponent signature/L.T.L.
who has signed in my presence.


DEPONENT
(S. CHANDRASEKAR)

VERIFICATION

Verified at Patna on 8th day of February, 2022, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.




08/2/22
DEPONENT
(S. CHANDRASEKAR)

Annexure-1 Colly.

Public Grievance Redressal Portal

E-Waste Collection Points

Real Time Air Quality Data

		
Sri Nitish Kumar Hon'ble Chief Minister, Bihar	Shri Neeraj Kumar Singh Hon'ble Minister of Environment, Forest & Climate Change, Bihar	Dr. Ashok Kumar Ghosh Chairman's Message

Bihar State Pollution Control Board was constituted in the year 1974 under the provisions of the Water (prevention and Control of pollution) Act, 1974. Enactment of the said Act and subsequently constitution of this Board was in pursuance of Clause -I of Article 252 of the Constitution of India. The Water Act, 1974 was made applicable in the first instance to the whole of 12 States and Union Territories. The State of Bihar was one of the said 12 States.

[Read More](#)

 [CTO Transfer Letter for Sand Mining](#)

 [List of Defaulting Health Care Facilities](#)

 [Notification Exempting Environmental Clearance for Brick Kilns](#)

[List of Registered Dealers under the Batteries Rules 2001](#)

[List of Dealer's applications pending for Registration under the Batteries Rules 2001.](#)

Charter for Pollution Control in Hotels

Notice for reopening of Industries

Revised (Rev.4) CPCB Guidelines for COVID-19

NOTICE REGARDING BRICK-KILN

CITIZEN CHARTER

Direction issued by BSPCB

ENVIRONMENTAL MONITORING DATA

[Click here to apply for CTE/CTO/Authorisation/Registration](#)

-  [RECRUITMENT OF JRF ON CONTRACTUAL BASIS](#)
-  [NOTICE FOR CANCELLATION OF WRITTEN EXAM](#)
-  [AQI STATUS OF PATNA](#)
-  [TENDER NOTICE](#)
-  [FAQS ON EPR GUIDLINES ISSUED UNDER PWM RULES](#)
-  [STUDENT'S INTERNSHIP PROGRAMME](#)
- [NOTICE FOR SUBMISSION OF ANNUAL REPORT](#)
- [SITING CRITERIA AND CATEGORISATION OF INDUSTRIES](#)
- [GUIDELINES FOR GREEN BELT DEVELOPMENT](#)
- [PUBLIC HEARING](#)
-  [NOTICES](#)
- [MASS AWARENESS](#)
- [ENVIRONMENTAL LAWS](#)
- [REVISED CATEGORISATION OF INDUSTRIES](#)
- [COURT CASES & JUDGEMENTS](#)
- [ASSET DECLARATION](#)
- [CONSENT/AUTHORISATION/REGISTRATION PROCEDURE & MODEL DOCUMENT](#)
- [FEE STRUCTURE](#)
- [RELATED LINKS](#)
- [USER MANUAL\(OCMMS\)](#)
- [HINDI USER MANUAL\(OCMMS\)](#)
- [RIVER REJUVENATION COMMITTEE, BIHAR](#)
- [STATE LEVEL COMMITTEES FOR WASTE MANAGEMENT](#)
- [GREEN SCHOOLS PROGRAMME](#)
-  [REGISTERED PLASTIC WASTE RECYCLERS \(GRANULES MFG.\)](#)
-  [SOP FOR SPECIFIC HAZARDOUS WASTE](#)
-  [TRANSLATED VERSION OF DRAFT EIA, 2020](#)
-  [FLY ASH RESOURCE CENTRE](#)



CENTRAL SOFTWARE OF ONLINE CONTINUOUS EMISSION / EFFLUENT MONITORING SYSTEM



BPCB

- PCB Login
- Industry Login
- Vendor Login

SIGN IN

